

DIARY

District Judge/District Magistrate
Subordinate Judge/SubdivisionalMagistrate
Munsif/Magistrate

Arrived at A.M. and took his seat at A.M.
 Petitions Nos. to received

The following cases fixed for the day were the dealt with in the manner indicate in column 2--

		Number of* witnesses Examined				

The Court rose at P.M.

Note- A running total in red ink should be inserted from day to day, in order to show the total number of witnesses examined during each quarter of the year. Rule no. 3 of 1909.(see also Rule2. Pages 1 and 2 VOLUME 1.)